

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD
O.A. NO. 1318 of 1993.

Between

Dated: 21.10.1993.

A. Koti Reddy

...
And

Applicant

1. The Director of Census Operations, Government of India, Ministry of Home Affairs H.No.6-3-653, Pioneer House, Somajiguda, Hyderabad.
2. The District Employment Officer, Ranga Reddy District Employment Exchange, Srinagar Colony, Hyderabad.

...
Respondents

Counsel for the Applicant : Sri. K. Nageswara Reddy

Counsel for the Respondents : Sri. N.R. Devaraj, Sr. CGSC (R-1)
: Sri. D. Panduranga Reddy, Spl. counsel for A.P. (R-2)

CORAM:

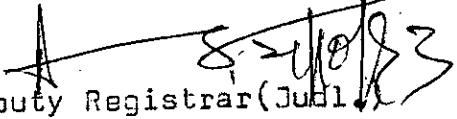
Hon'ble Mr. Justice V. Neeladri Rao, Vice Chairman
Hon'ble Mr. R. Ranga Rajan, Administrative Member

The Tribunal made the following order:-

Admit. Post it for final hearing on 18.11.93 below admission
matters.

We feel that in the circumstances it is just and proper to pass the following order:-

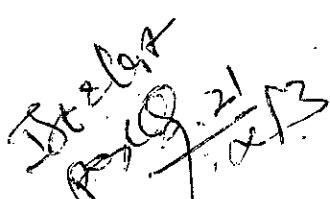
R-1 had to interview the applicant if he reports in their office at 9.30 a.m. alongwith the copy of this order on 30.10.1993. If the interviews are going to be postponed, the applicant had to be interviewed on the postponed date. But if the applicant is selected the order of appointment should not be issued to him until further orders in this O.A.


Deputy Registrar (Judicial)

Copy to :-

1. The Director of Census Operations, Government of India, Ministry of Home Affairs, H.No.6-3-653, Pioneer House, Somajiguda, Hyderabad-400.
2. The District Employment Officer, Ranga Reddy District Employment Exchange, Srinagar colony, Hyderabad.
3. One copy to Sri. K. Nageswara Reddy, advocate, 10-3-307/5, Humayun Nagar, Hyderabad-028.
4. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Sri. D. Panduranga Reddy, Spl. counsel for A.P.
6. One spare copy.

Rsm/-


S. K. Reddy
10-3-307/5